

(v)

10-1-97 Hon. Mr. S. Das ~~Geekha~~ A.M.
Hon. Mr. T. L. Verma, J.M.

No time left. Adjudicated
to 7-5-97 for hearing.

Bal
for

dr
No R.S. filed
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6.5

7-5-97 Hon. Mr. S. Das ~~Geekha~~ A.M.
Hon. Mr. T. L. Verma, J.M.

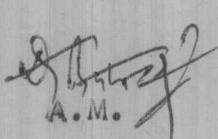
No time left. Adjudicated
to 20-8-97 for hearing.

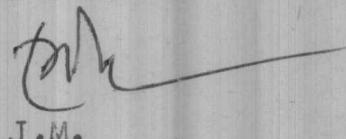
Bal
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20/8/97

Hon. Dr. R. K. Saxena, J.M.
Hon. Mr. S. Dayal, A.M.

None, appears for the applicant while Sri S.C. Tripathi is ~~appearing for~~ ~~sitting~~ on behalf of the respondents since the beginning of the court's opening. We find from the perusal of the record that none had appeared for the applicant on 02/9/96, 04.10.96 and today. It is also brought to our notice that the C.A. was filed on 19.2.1996 and its copy was sent to the counsel for the applicant by registered post but no rejoinder has been filed. It shows that the applicant is not interested in prosecuting the case any further. The O.A., therefore, stands dismissed for default.


A.M.


J.M.

/m.m./